

Sl.No.5
O.A.No.768/05
Dt. 7.12.2005

Shri S.K.Bariar, ld. counsel for the applicant.
Shri A.A.Khan, ld. SC for the respondents.

ORDER [ORAL]

The ld. counsel for the applicant prays to be allowed to withdraw this application submitting that the ^{right} person [the employee himself] should have been the applicant who will be advised to file fresh application. Prayer is allowed. This application is disposed of as withdrawn.

[Shankar Prasad]M[A]

[P.K.Sinha]VC

mps.